

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 25.09.2000

CP No.33/2000 (OA No.15/2000)

Rameshwar S/o Shri Pooran Mal Yadav, at present employed on the post of Driver in Western Railway, Jaipur Division, Jaipur

.. Petitioner

Versus

1. Shri Araimardan Singh, Divisional Railway Manager, Western Railway, Jaipur Division, Jaipur
2. Shri R.K.Jain, Section Engineer (PWI)(C), W/Rly., Ajmer.

.. Respondents

Mr. C.B.Sharma, proxy counsel to Mr. Shiv Kumar, counsel for the petitioner

Mr. Hemant Gupta, Proxy counsel to Mr. T.P.Sharma, counsel for the respondents

CORAM:

Hon'ble Mr. S.K.Agarwal, Judicial Member

Hon'ble Mr. N.P.Nawani, Administrative Member

Order

Per Hon'ble Mr. S.K.Agarwal, Judicial Member

This Contempt Petition has arisen out of an order passed on 10.4.2000 in OA No.15/2000. Following order was issued by this Tribunal on 10.4.2000:-

"In view of these circumstances, we think it appropriate to direct the respondents to take the applicant on duty either at Ajmer or at Jaipur, in pursuance of the orders dated 29.7.99 and 30.11.1999, at Annexures A-1 and A-2.

This order shall be complied with within a period of two weeks from today."

2. Vide order dated 3.5.2000, it appears that the petitioner has been taken on duty in pursuance of the order passed by this Tribunal dated 10.4.2000.

3. As vide order dated 3.5.2000 the petitioner has been taken on duty, therefore, we do not find any basis to proceed against the opposite party for contempt. Therefore, this Contempt Petition is dismissed and notices issued to the alleged contemners are hereby discharged.



(N.P.NAWANI)

Adm. Member



(S.K.AGARWAL)

Judl. Member